

DIVISION BENCH
COURT - II

P-110

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/8(KB)2020
IA(I.B.C)/507(KB)2024, IA(I.B.C)/1478(KB)2023,
IA(I.B.C)/873(KB)2024, IA(I.B.C)/558(KB)2023,
IA(I.B.C)/1648(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	INTERNATIONAL ASSET RECONSTRUCTION COMPANY PVT. LTD. VS ECLAT INDUSTRIES LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Shahrukh Raja Advocate] for the IARC
Mr. Somnath Roy Advocate

Mr. Shaunak Mitra, Adv.] for RP
Mr. Udit Agarwal, Adv.

Mr. A. K. Gupta, Adv.] for the Applicant in IA 507 of 2024 / RPFC

Ms. Manju Bhuteria , Adv.] for CD
Ms. T. Luhariwala, Adv.
Mr. T. Sett, Adv.
Mr. B.K. Tripathi, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. List this matter for hearing **on 07.08.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**